

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/3651/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

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Dated Guwahati, 10 April, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter dated 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.04.2024, along with station leave permission from 13.04.2024 to 21.04.2024**, as prayed for. The Joint Registrar or senior most Deputy Registrar of the Registry shall look after the works of Registrar in addition to their normal duties during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3652-3653/A, dated , 10-04-2024

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

13/10/04/24
JT. REGISTRAR (VIGILANCE)
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